

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 14 of 2013

Dated: 28th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Sri Chamundeswari Sugars Ltd.
Versus**

...Appellant(s)

**Karnataka Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s): Mr. H.N. Shashindhara

ORDER

Admit. Issue notice. As requested by the Learned Counsel for the Applicant/Appellant, post the matter for hearing on **6.3.2013 at Chennai Circuit Bench.**

In the meantime, notice to be served on all the Respondents returnable on 6.3.2013 at Chennai Circuit Bench. Registry is also directed to issue notice to the Respondents. Dasti service is permitted.

All the Respondents are directed to file reply on or before 26.2.2013 after serving copy on the other side.

**(Rakesh Nath)
Technical Member
vs/mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**